

The Rajasthan State is not yet in a position to utilise its share pending completion of the transmission lines and other connected works.

Delhi Development Authority

689. { Shri D.C. Sharma:
Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Health be pleased to state the number of demolition notices issued by the Delhi Development Authority after the 15th of August 1956 so far?

The Minister of Health (Rajkumari Amrit Kaur) : 263 demolition notices were issued by the Delhi Development Provisional Authority during the period beginning from the 16th August 1956 till the 30th November, 1956. These notices have been served on those persons who have deliberately broken the law.

Hydro-electric Survey of Punjab

690. Shri D. C. Sharma : Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 909 on the 9th August, 1956, and state :

(a) whether the Central Water and Power Commission has completed the survey of hydro-electric resources in Punjab; and

(b) if so, the names of the Districts which the Commission has surveyed?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) The reply is in the negative.

(b) The question does not arise.

Coal Requirements for Railways

691. Shri D. C. Sharma : Will the Minister of Railways be pleased to state :

(a) the Railways' total requirements of coal during the Second Five Year Plan period; and

(b) the manner in which they are to be met?

The Deputy Minister of Railways and Transport (Shri Alagesan) : (a) The total estimated requirements of coal for Railways during the Second Five Year Plan period are as follows:—

Year	Requirements.
1956-57	• 13.35 million tons.
1957-58	• 13.85 " "
1958-59	• 14.35 " "
1959-60	• 15.15 " "
1960-61	• 15.85 " "

(b) These requirements are expected to be met by increased production of high grade non-coking coals in the Raniganj and Karanpura Areas and the Outlying coal fields.

बिहार के बीजों का संभरण

६९२. श्री विभूति मिश्र : क्या खाद्य और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार सरकार ने अपने राज्य के बाढ़ग्रस्त क्षेत्रों को रबी की फसल के लिये केन्द्रीय सरकार से किन-किन बीजों की मांग की है ; और

(ख) केन्द्रीय सरकार ने उन्हें किन-किन बीजों का और किन-किन मात्राओं में संभरण करने का वचन दिया है ?

खाद्य तथा कृषि मंत्री (श्री अ० प्र० जल) : (क) सन् १९५६ की अवधि में बिहार सरकार से ऐसी कोई प्रार्थना प्राप्त नहीं हुई है ।

(ख) प्रश्न उत्पन्न नहीं होता ।

National Water Supply and Sanitation Scheme

693. Shri Bheekha Bhai : Will the Minister of Health be pleased to state:

(a) the allocation made to each State for the supply of drinking water during the year 1954-55 under National Water Supply and Sanitation Scheme; and

(b) the allocation made both for rural and urban water supply separately?

The Minister of Health (Rajkumari Amritkaur) : (a) and (b). A statement giving the requisite information is laid on the Table of the House. [Sec Appendix III, annexure No. 129.]

Guinea Worm Disease

694. Shri Bheekha Bhai : Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1860 on the 13th September 1956 and state :

(a) the amount provided in the Second Five Year Plan for fighting guinea worm disease; and